

age but this problem is more acute in Ajmer city and the district. Due to uncertainty of monsoon and paucity of rains, the water levels of wells has gone down and even the Pushkar Sarovar has gone dry. Several drinking water sources from Pushkar and Ganoda have gone dry. Hand-pumps also have dried up. There is no water in ponds at some places. Water is saline and at so many places people are afflicted with various diseases after drinking the water. It is very regrettable that in cities Ajmer, Beyawar, Kishangarh, Naseerabad, Vijanagar, Pushkar water is supplied only once for half an hour or a quarter to an hour during the 48 hours and sometimes in 72 hours. In villages this situation is more miserable. Industries and all other development work has come to a standstill due to shortage of drinking water and this problem is likely to get more acute in the ensuing summer season. Visalpur drinking water and irrigation schemes on the banat river was undertaken to solve drinking water problem of the Ajmer district. But this scheme has not yet been completed while crores of rupees have been spent on laying pipe lines and constructing barages and the work at snails' place has led to cost escalation.

The Central Government, therefore, requested that in view of the ensuing rainy season, the Pranrekhe vislapur Drinking Water Scheme should be completed within the scheduled time by making available financial resources immediately so that lakhs of people may get relief on this account.
[English]

SHRI RAM NAIK (Bombay North): Yesterday you said that Vote on Account will be taken first and then Railway Budget will be taken up.

MR. SPEAKER: I had said and it has gone to the Press. We are doing the same. We will take up Vote on Account and General Budget first, immediately after Lunch and then if we may take up the Bill on SAARC, there will be a continuous discussion on railway budget. We proposed to do

that. It was circulated yesterday. We could not change it later.

The Hosue stands adjourned to meet again at 2.50 PM.

13.46 hrs

The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the clock.

The Lok Sabha re-assemble after Lunch at thirty-four minutes past fourteen of the Clock.

[MR. SPEAKER in the Chair]

[English]

MR. SPEAKER: As decided yesterday, last us take up Item Nos. 20, 21, 22, 23, 24 and 25 first. Then we will take up Item No. 26 later on.

14.341/2 hrs.

DEMANDS FOR GRANTS ON ACCOUNT
(GENERAL), 1993-94

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1992-93

[English]

MR. SPEAKER: I will put these demands to the vote of the House as it was decided that we may not discuss it.

I shall now put the Demands for Grants on Account (General) for 1993-94 to vote:

The question is

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1994 in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 27, 29, 30, 32 to 90, 92, 94 to 99"

The motion was adopted

Demands for Grants on Account (General) for 1993-94 Voted by Lok Sabha

No of Demand	Name of Demand	Amount of Demand for Grant on Account Voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
Ministry of Agriculture			
1	Agriculture	213 93 00,000	2,26,00,000
2	Other Services of Department of Agn & Cooperation	36,21,00,000	34,35,00,000
3	Department of Agricultural Research and Education	71 67,00,000	—
4	Department of Animal Husbandary and Dairying	61,46,00,00	29,10,00,00
Ministry of Chemicals and Fertilizers			
5	Department of Chemicals and Petrochemicals	13,42 00,00	4,15,00,000
6	Department of Fertilizers	815,03,00,000	34,27,00,000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
	Ministry of Civil Aviation and Tourism		
7	Department of Civil Aviation	10,68,00,000	1,96,00,000
8	Department of Tourism	14,44,68,000	3,78,00,000
	Ministry of Civil Supplies Consumer Affairs and Public Distribution		
9	Ministry of Civil supplies Consumer Affairs and Public Distribution	4,92,00,000	21,00,000
	Ministry of Coal		
10	Ministry of coal	28,83,00,000	127,70,00,000
	Ministry of Commerce		
11	Department of Commerce	115,59,00,000	6,98,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
12.	Department of Supply	4,67,00,00	—
	Ministry of Communications		
13.	Ministry of communications	1,79,00,000	—
14.	Postal Services	231,38,00,000	11,20,00,000
15.	Telecommunication Services	1170,95,00,000	847,83,00,00
	Ministry of Defence		
16.	Ministry of Defence	266,06,00,000	13,64,00,000
17.	Defence Pensions	396,45,00,000	—
18.	Defence Services-Army	1624,74,00,00	—
19.	Defence Services-navy	192,81,00,000	—

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
20	Defence Services-Air Forces	520 99 00 000	—
21	Defence Ordnance Factories	354 47 00 000	—
22	Capital Outlay on Defence Services	—	915 61 00 000
	Ministry of Environment and Forests		
23	Ministry of Environment and Forests	60 41 00 000	1 20,00 000
	Ministry of External Affairs		
24	Ministry of External Affairs	116 34 00 000	8 30 00,000
	Ministry of Finance		
25	Department of Economic Affairs	83 80 00,000	24,11,00,000
26	Currency coinage and stamps	82 24,00 000	59,46,00,000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
27	Payments to financial Institutions	183,06,00,000	1288,54,00,000
29	Transfer to State government	1047,69,00,000	26,67,00,000
30	Loans to Government Servants etc	—	40,88,00,000
32	Department of Expenditure	1,52,00,00	1,13,00,000
33	Pensions	123,77,00,000	—
34	Audit	57,14,00,000	—
35	Department of Revenue	29,32,00,000	23,00,000
36	Direct Taxes	86,85,00,000	22,12,00,000
37	Indirect Taxes	86,85,00,000	23,89,00,000
	Ministry of Food		
38	Ministry of Food	541,45,00,000	22,12,00,000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
	Ministry of Food Processing Industries		
39	Ministry of food Processing Industries	6,80,00,000	1,71,00,000
	Ministry of Health and Family Welfare		
40	Department of Health	133,25,00,000	43,49,00,000
41	Department of Family Welfare	245,76,00,000	3,00,000
	Ministry of Home Affairs		
42	Ministry of Home Affairs	45,52,00,000	3,12,00,000
43	Cabinet	6,26,00,000	—
44.	Police	375,58,00,000	77,56,00,000
45	Other Expenditure of the Ministry of Home affairs	68,32,00,000	21,65,00,000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
46	Transfers to Unión Territory Governments	19,33,00,000	11,53,00,000
	Ministry of Human Resource Development		
47	Department of Education	347,73,00,000	9,00,000
48	Department of Youth Affairs and Sports	20 70,00,000	8,00,000
49	Art and Culture	25,96,00,000	—
50	Department of Women and Child Development	100,16,00,000	86,00,000
	Ministry of Industry		
51	Department of Industrial Development	134,38,00,000	15,00,000
52	Department of Heavy Industry	26,49,00,000	41,36,00,000
53	Department of Public Enterprises	24,00,000	—

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
		3	4
54	Department of Small Scale Ind & Agro and Rural Industries	62 71 00,000	58,38 00,000
	Ministry of Information and Broadcasting		
55	Ministry of Information and Broadcasting	16,77,00,000	3,33 00,000
56	Broadcasting Services	175 19 00 000	43 53,00,000
	Ministry of Labour		
57	Ministry of Labour	75 87,00,000	12 00,000
	Ministry of Law, Justice and Company Affairs		
58	Law and Justice	16,83,00,000	—
59	Department of Company Affairs	2,50,00,000	1,00,000
	Ministry of Mines		

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
60	Ministry of Mines	28,62,00,000	6,28,00,000
	Ministry of Non-Conventional Energy Sources		
61	Ministry of non-Conventional Energy Sources	32,36,00,000	1,57,00,000
	Ministry of Personnel, Public Grievances and Pensions		
63	Ministry of Personnel, Public Pensions	10,91,00,000	31,00,000
	Ministry of Petroleum and Natural Gas		
64	Ministry of Petroleum and Natural Gas	43,00,000	44,40,000
	Ministry of Planning & Programme Implementation		

No. of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
65.	Planning	14,89,00,000	3,06,00,000
66.	Department of Statistics	9,22,00,000	3,00,000
67.	Department of Programme Implementation	14,00,000	—
	Ministry of Power		
68.	Ministry of Power	81,19,00,000	400,90,00,000
	Ministry of Rural Development		
69.	Department of Rural Development	1254,26,00,000	113,00,000
70.	Department of Wastelands Development	8,37,00,000	—
	Ministry of Science and Technology		
71.	Department of Science and Technology	51,38,00,000	5,42,00,000
72.	Department of Scientific and Industrial Research	51,04,00,000	1,48,00,000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
		3	4
1	2		
73	Department of Biotechnology	13 68 00 000	1 00 00 000
	Ministry of Steel		
74	Ministry of Steel	7 55 00 000	69 67 00 000
	Ministry of Surface Transport		
75	Surface Transport	17 82 00 000	9 12 00 000
76	Roads	76 15 00 000	112 78 00 000
77	Ports Lighthouses and Shipping	35 10 00 000	44 79 00 000
	Ministry of Textiles		
78	Ministry of Textiles	119 06 00 000	40 30 00 000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
	Ministry of urban Development		
79	Urban Development and Housing	44 03 00 000	40 30 00 000
80	Public Works	49 98 00 000	24 92 00 000
81	Stationery and printing	21 22 00,000	83 00 000
	Ministry of Water resources		
82	Ministry of Water resources	58 92 00 000	5 19,00 000
	Ministry of Welfare		
83	Ministry of Welfare	94 16 00 000	10 32,00 000
	Department of Atomic Energy		
84	Atomic Energy	93 21,00 000	104 64 00 000

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
85	Nuclear Power Schemes	73,80,00,000	29,89,00,000
	Department of Electronics		
86	Department of Electronics	18 80,00 000	2,46,00,000
	Department of Ocean Development		
87	Department of Ocean Development	7 91,00,000	1,27,00,000
	Department of Space		
88	Department of space	106,77,00,000	12,87,00,000
	Parliament, Secretariats of President and Vice President, Union Public		
89	Lok Sabha	5,64,00,000	—
90	Rajya Sabha	1,84,00 000	—

No of Demand	Name of Demand	Amount of Demand for Grant Account voted by the House	
		Revenue Rs	Capital Rs
1	2	3	4
92	Secretariat of the Vice-President	5 00,000	—
	Union Territories without Legislature		
94	Delhi	216,17 00 000	161,66,00,000
95	Andaman and Nicobar Islands	34 96,00,000	25,42,00,000
96	Dadra and nagar Haveli	7 16,00,000	2,86,00,000
97	Lakshadweep	12,98 00,000	3,14,00,000
98	Chandigarh	42,43,00,000	10,14,00,000
99	Daman and Diu	5 39,00 000	2,24,00,000
	Total Revenue Capital	13281,69,00,000	5033,08,00,000

411 *Dem for Grants on Account* MARCH 30, 1993
(*Gen*), 1993-94 and

[Sh Ram Naik]

MR SPEAKER. I shall now put the Supplementary Demands for Grants (General) for 1992-93 to vote.

The question is

"That the respective supplementary sums not exceeding the amounts on Revenue Accounts and Capital Account shown in the third column of the Order Paper, be granted to to defray the charges that will come in course the President out of the

Suppl. Dem for Grants 412
(*Gen.*), 1992-93

Consolidated Fund of India of payment during the year ending 31st day of March, 1993 in respect of the following demands entered in the second column thereof-

Demand No 12, 3,3 4, 5, 6, 7, 8, 9, 10, 11, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 38, 49, 50, 51, 52, 53, 54, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 69, 70, 73, 74, 75, 76, 77, 78 79, 81, 8,2, 83, 84, 85, 86, 87, 89, 90, 91, 92, 93, 94, 95, 96, and 97 "

Supplementary Demands for Grants (General) for 1992-93 Voted by Lok Sabha

No. and Name of Demand	Amount of Demand for Grant voted by the House	
	Revenue Rs	Capital Rs
1	2	3
Ministry of Agriculture		
1 Agriculture	569 86 00,000	-
2 Other Services of Department of Agriculture and Cooperation	5 87,00,000	-
4 Department of Animal Husbandry and Dairying	2,00 000	52.79 00,000
Ministry of Chemicals and Fertilizers		
5 Department of chemicals and Petrochemicals	22 08 00,000	-
6 Department of Fertilizers	354 17 00 000	1,00,000
Ministry of Civil Aviation and Tourism		

No and Name of Demano	Amount of Demand for Grant voted by the House		
	Revenue Rs	Capital Rs	
1	2	3	
7 Department of Civil Aviation	9,27,00,000	—	
8 Department of Tourism	—	5,47,00,000	
Ministry of Commerce			
11 Department of Commerce	201 38,00,000	—	
Ministry of Communications			
13 Ministry of Communications	48,00,000	—	
14 Postal Services	69,00,00,000	—	
15 Telecommunication Services	—	1,00,000	
Ministry of Defence			
16 Ministry of Defence (Civil)	1,00,000	—	

No and Name of Demand	Amount of Demand for Grant voted by the House		
	1	2	3
	Revenue Rs	Capital Rs	
17, Defence Pensions	223 00 00 000	—	
18, Defence Services-Army	336,42 00,000	—	
19, Defence Services-Navy	6 35,00,000	—	
20, Defence Services-Air force	327 61,00 000	—	
21, Defence Ordnance Factories	8,55,00,000	—	
22, Capital Outlay on Defence Services	—	108,57,00,000	
Ministry of External Affairs			
24, Ministry of External Affairs	59,47,00,000	6,73,00,000	
Ministry of External Affairs			
25, Department of Economic Affairs	107,71,00 000	—	

No andName of Demand	Amount of Demand for Grant voted by the House		
	1	2	3
	Revenue Rs.	Capital Rs	
26. Currency, Coinage and Stamps	31,64,00,000	27,54,00,000	
27. Payments to Financial Institutions	1,94,00,000	1,00,000	
29. Transfers to State Governments	669,19,00,000	—	
32. Department of Expenditure	—	1,33,00,000	
33. Pensions	82,65,00,000	—	
34. Audit	27,55,00,000	—	
35. Department of Revenue	4,05,00,000	—	
36. Direct Taxes	25,50,00,000	—	
37. Indirect Taxes	16,00,00,000	—	
Ministry of Food			
38. Ministry of Food	29790,00,000	—	

No and Name of Demand	Amount of Demand for Grant voted by the House		
	Revenue Rs	Capital Rs	
	2	3	
	2 48 00 000		
	172 61 00 000		71 65 00 000
	77 76 00 000		
	1 00 000		
	10 85 00 000		
	258 88 00 000		30 75 00 000
	543 05 00 000		18,75 00 000

No and Name of Demand

1

Ministry of Food Processing Industries

39 Ministry of Health and Family Welfare

Ministry of Health and Family Welfare

40 Department of Health

41 Department of Family Welfare

Ministry of Home Affairs

42 Ministry of Home Affairs

43 Cabinet

44 Police

45 Other Expenditure of the Ministry of Home Affairs

No and Name of Demand	Amount of Demand for Grant voted by the House		
	Revenue Rs	Capital Rs	
	2	3	
1			
46 Transfers to Union Territory Governments	4,64,00 000		
Ministry of Human Resource Development			
47 Department of education	91,04,00 000		
49 Art and Culture	202,00 000		
50 Department of women and Child Development	61,36 00,000		
Ministry of Industry			
51 Department of Industrial Development	91,23,00 000		
52 Department of Heavy Industry	124,00,000 000		
54 Department of Small Scale Industries and Agro and Rural Industries	85,00,000		

No and Name of Demand	Amount of Demand for Grant voted by the House		
	Revenue Rs	Capital Rs	
	2	3	
1			
Ministry of Law, Justice and Company Affairs			
58 Law and Justice	52,00,000	—	
59 Department of Company Affairs	2,04,00,000	—	
Ministry of Mines			
60 Ministry of mines	6,82,00,000	39,00,000	
Ministry of Parliamentary Affairs			
61 Ministry of Parliamentary Affairs	42,00,000	—	
Ministry of Personnel, Public Grievances and Pensions			
62 Ministry of Personnel, Public Grievances and Pensions	8,37,00,000	—	
Ministry of Planning and Programme Implementation			
64 Planning	1,00,000	—	

No and Name of Demand	Amount of Demand for Grant voted by the House	
	Revenue Rs	Capital Rs
1	2	3
65 Department of Statistics	1 00,000	—
66 Department of Programme Implementation	7,00,000	—
Ministry of Power and non-Conventional Energy Sources		
67 Department of Power	—	1 00,000
Ministry of Rural Development		
69 Ministry of Rural Development	500,01 00 000	—
Ministry of Science and Technology		
70 Department of Science and Technology	9 48,00,000	—
Ministry of Steel		
73 Ministry of Steel	40,99,00,00	1,00,000

No. and Name of Demand	Amount of Demand for Grant voted by the House	
	Revenue Rs	Capital Rs
1	2	3
Ministry of surface Transport		
74 Surface Transport	31 61 00 000	20 49,00 000
75 Roads	--	13 85 00 000
76 Ports Lighthouses and Shipping	20 90,00 000	3 00 000 *
Ministry of Textiles		
77 Ministry of Textiles	116 50 00 000	--
Ministry of Urban Development		
78 Urban Development and Housing	3 26 00,000	2,00 000
79 Public Works	9 33 00 000	30 88 00,000

No and Name of Demand	Amount of Demand for Grant voted by the House	
	Revenue Rs	Capital Rs
1	2	3
Ministry of Water resources		
81 Ministry of Welfare	1 00 000	—
82 Ministry of Welfare	1 00,000	—
Department of Electronics		
85 Department of electronics	—	77,00,000
Department of Ocean Development		
86 Department of Ocean Development	2,88,00,000	—
Department of Space		
87 Department of Space	—	3,00,00,000

No and Name of Demand	Amount of Demand for Grant voted by the House		
	Revenue Rs	Capital Rs	
1	2	3	
Parliament, Secretariats of President and Vice-President, Union Public Service Commission			
89	1,26,00,000	—	
Union Territories without Legislature			
93	42,61,00,000	4,00,000	
94	16,06,00,000	2,00,000	
96	10,74,00,000	—	
97	22,25,00,000	—	
Total Revenue/ Capital	5744,80,00,000	396,06,00,000	